

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1656  
ANSWERED ON TUESDAY, 10<sup>th</sup> DECEMBER 2024**

Corporate sector growth and company registrations in Telangana

**1656. Shri Ravi Chandra Vaddiraju:**

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Ministry has noted that Telangana ranks third (as per MCA monthly information bulletin report for September, 2024) in South India in terms of total registered companies after Karnataka and Tamil Nadu;
- (b) the sector-wise distribution of active companies in Telangana and their contribution to the State's economy;
- (c) whether any comparative study has been conducted to understand why Karnataka and Tamil Nadu have higher company registrations, if so, the details thereof; and
- (d) the specific measures to make Telangana more attractive for new company registrations?

**ANSWER**

**Minister of State in the Ministry of Corporate Affairs; Minister of State in the Ministry of Road Transport and Highways**

**(Shri Harsh Malhotra)**

(a): Yes sir, Telangana ranks third in South India after Karnataka and Tamil Nadu in terms of total registered companies which includes active companies and companies closed, under liquidation, under process of striking off, dormant etc. as per MCA monthly information bulletin for September 2024.

(b) The sector-wise distribution of active companies as on 30<sup>th</sup> November, 2024 in Telangana are as under:

Total Active Companies of Telangana	
Sector	Number of Companies
Business Services	39007
Community, personal and Social Services	12644
Construction	9112
Trading	8882
Manufacturing (Metals and Chemicals, and products thereof)	7659
Agriculture and Allied Activities	4561
Real Estate and Renting	4052
Manufacturing (Machinery and Equipments)	3914
Finance	3429
Manufacturing (Food stuffs)	2813
Transport, storage and Communications	2767
Electricity, Gas and Water companies	2104
Manufacturing (Paper and Paper products, Publishing, printing and reproduction of recorded media)	1199
Manufacturing (Textiles)	1061
Mining and Quarrying	1023
Manufacturing (Others)	892
Manufacturing (Wood Products)	137
Insurance	83
Manufacturing (Leather and products thereof)	75
Others	10
Total	105424

Total turnover of such active companies for the Financial Year 2023-24 is around 11 Lakh Crores rupees as per filings done upto 30<sup>th</sup> November, 2024 in MCA 21 Registry.

(c) and (d): This Ministry administers the Companies Act, 2013 by regulating registration, functioning of companies etc and to improve ease of doing business in the whole country as regards registration of companies and Limited Liability Partnerships (LLPs), some of the major steps taken are as under:-

- (i) Setting up of a Centralized Registrar of Companies (CRC) for incorporation to provide uniformity in the incorporation process.
- (ii) Introducing e-Form SPICe+ along with a linked form called AGILE PRO-S for providing different services at one place such as Name Reservation, Incorporation, Allotment of PAN, TAN, DIN, EPFO Registration, ESIC Registration, GST number, opening of Bank Account etc. at the time of incorporation of company to start the business immediately. Similarly, new e-Form FiLLiP (Form for incorporation of LLP) was introduced for providing the same services in a single application.
- (iii) Zero fee for incorporation of company with authorized capital up to Rs.15.00 Lakh.

As on date, a comparative study has not been conducted by this Ministry to understand differences in number of company registrations across States.

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